

UTTAR PRADESH CIVIL LAWS AMENDMENT  
ACT, 1968

SHRI JAGANNATH PAHADIA: On behalf of Shri M. Yunus Saleem, I beg to lay on the Table a copy of the Uttar Pradesh Civil Laws Amendment Act, 1968 (President's Act No. 35 of 1968) published in the Gazette of India dated the 2nd December, 1968 (Hindi and English Versions), under sub-section (3) of Section 3 of the Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT-2700/68].

ANNUAL ACCOUNTS OF WEST BENGAL STATE  
ELECTRICITY BOARD, ANNUAL ADMINISTRATIVE  
REPORT OF U.P. STATE ELECTRICITY  
BOARD, ETC. ETC.

सिच्वाई तथा बिद्युत् मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : मैं निम्न लिखित पत्र सभापटल पर रखता हूँ :

- (1) (एक) पश्चिमी बंगाल राज्य के सम्बन्ध में राष्ट्रपति द्वारा जारी की गई विनांक 20 फरवरी, 1968 की उद्घोषणा के खण्ड (ग) (4) के साथ पठित बिजली (सम्भरण) अधिनियम, 1948 की धारा 69 की उप-धारा (5) के अन्तर्गत पश्चिमी बंगाल राज्य बिजली बोर्ड के 1966-67 के वार्षिक लेखे की एक प्रति और उन पर लेखापरीक्षा प्रतिवेदन।

(दो) उपरोक्त लेखे को सभापटल पर रखने में हुए विलम्ब के कारण दक्षिण वाला एक विवरण।

[Placed in Library. See No. LT-2701/68].

- (2) (एक) उत्तर प्रदेश राज्य के संबंध में राष्ट्रपति द्वारा जारी की गई विनांक 25 फरवरी, 1968 की उद्घोषणा द्वारा परिवर्तित, के खण्ड (ग) (4) के साथ पठित

बिजली (सम्भरण) अधिनियम, 1948, की धारा 75 की उप-धारा (1) के अन्तर्गत निम्न-लिखित दस्तावेजों की एक-एक प्रति:-

(क) उत्तर प्रदेश राज्य बिजली बोर्ड का 1963-64 का वार्षिक प्रशासनिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।

(ख) उत्तर प्रदेश राज्य बिजली बोर्ड का 1964-65 का वार्षिक प्रशासनिक प्रतिवेदन।

(दो) ऊपर के प्रतिवेदनों को सभापटल पर रखने में हुए विलम्ब के कारण दक्षिण वाला एक विवरण।

[Placed in Library. See No. LT-2702/68].

12-36 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

MINUTES

SHRI THIRUMALA RAO (Kakinada): I beg to lay on the Table Minutes of the Eighth sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

LEAVE OF ABSENCE FROM SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Eighth Report have recommended that leave of absence be granted to the following fourteen Members for the

periods indicated against each:

(1) Rani Lalita Rajya Laxmi	22nd July to 30th August, 1968 (Fifth Session)
(2) Shri Lalit Sen	24th July to 24th August, 1968 (Fifth Session).
(3) Shri K. R. Ganesh	11th November to 20th December, 1968 (Sixth Session).
(4) Shri P. Venkatasubbaiah	11th to 26th November, 1968 (Sixth Session).
(5) Shri Tayappa Hari Sonavane	11th November to 20th December, 1968 (Sixth Session).
(6) Shrimati Ila Pal Chaudhuri	11th November to 6th December, 1968 (Sixth Session).
(7) Shri N. K. Somani	11th to 29th November, 1968 (Sixth Session).
(8) Shri K. Jaggaiah	11th November to 15th December, 1968 (Sixth Session).
(9) Shri M. N. Naghnoor	11th November to 20th December, 1968 (Sixth Session).
(10) Maharani Vijayamala Rajaram Chhatrapati Bhonsale	11th to 30th November, 1968 (Sixth Session).
(11) Shri Madhu Limaye	11th to 25th November, 1968 (Sixth Session).
(12) Shri Pashabhai Patel	11th to 26th November, 1968 (Sixth Session).
(13) Shri S. R. Damani	13th November to 10th December, 1968 (Sixth Session).
(14) Shri Ebrahim Sulaiman Sait	11th November to 13th December, 1968 (Sixth Session).

I take it that the House agrees with the recommendations of the Committee.

HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

12.37 hrs.

#### INDIAN POST OFFICE (AMENDMENT) BILL\*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): I beg to move for leave to introduce a Bill further to amend the Indian Post Office Act, 1898.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

*The motion was adopted.*

DR. RAM SUBHAG SINGH: I introduce the Bill.

#### INDIAN TARIFF (AMENDMENT) BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): On behalf of Shri Dinesh Singh, I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.

श्री शिव चन्द्र झा (मधुबनी) :  
प्रध्यक्ष महोदय, मैं इंडियन टेरिफ़ (एमेंडमेंट)  
बिल का विरोध करता हूँ।

MR. SPEAKER: The hon. Member will please confine himself only to the Constitutional point. He can oppose the Bill later. At this stage, he may speak only on the Constitutional position; that is all.

\* Published in Gazette of India Extra-ordinary, Part II, Section 2, Dated 16.12.68.